

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:295
ANSWERED ON:06.08.2013
SEPARATE CADRE FOR NCB.
Patel Shri Bal Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has granted permission to the Narcotics Control Bureau (NCB) to have its own cadre for better functioning;
- (b) if so, the details thereof;
- (c) whether it has been decided to have 80:20 ratio for cadre and recruitment on deputation; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b):The Recruitment Rules of Narcotics Control Bureau (NCB), approved by the Government, provide that posts from Sepoy to Deputy Director/Zonal Director in NCB be filled through deputation/promotion/ direct recruitment. Percentage for each method of recruitment for each post is shown in the Annexure - A. Direct recruitment is made for Intelligence Officer, Assistant, Operator Telecommunication, Stenographer Grade III, Upper Division Clerk, Lower Division Clerk, Surveillance Assistant, Sepoy and Multi Tasking Staff and these may be treated as cadre posts of NCB. Besides, NCB also has substantial officers / officials on deputation in the post of Director General, Deputy Director General, Deputy Director/Zonal Director, Assistant Director, Superintendent, Intelligence Officer, Assistant, Upper Division Clerk, Surveillance Assistant, Havaldar and Sepoy.

(c) & (d):There is no decision to have 80:20 ratio for cadre and deputation recruitment.